

Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the draft notification related to standards for Hydrocyanic acid in Sago.

F.No. P.15025/264/13-PA/FSSAI.- In the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011, in regulation 2.2, relating to “Crop contaminants and naturally occurring toxic substances”, in sub-regulation 2.2.1, in clause 2, relating to “Naturally occurring toxic substances”, in the Table against serial number 2 relating to Hydrocyanic acid, in columns (3) and (4) thereof, after existing entries, the following entries shall respectively be inserted, namely:-

Article of food	Maximum limits (ppm)
(3)	(4)
“Sago, Cassava flour, Tapioca flour, Manihot flour and their products	10”.